

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.No.42/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd February 2018, 10.30 A.M

Name of the Company	Shining Vanijya Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CA SHASHI ALANWAL

PETITIONER



ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.



Sd

(Jinan K.R.)
Member (J)



Sd

(V.P.Singh)
Member (J)